

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : GWALIOR

Original Application No.202/00001/2015

Gwalior, this Wednesday, the 10th day of January, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

(By Advocate – Shri S.S. Chouhan)

V e r s u s

1. The Union of India through the Secretary, Ministry of Defence, South Block, New Delhi – 110001.
2. Quarter Master General, Army Head Quarter, Sena Bhawan, New Delhi – 110001.
3. Deputy Director Geneal, Military Farms, DDGMF – QMG'S BR IHQ of MOD (ARMY), W.B.-III, RK Puram, New Delhi – 110066.
4. Director Military Farms (Southern Command), Kirki – Pune – 110066.
5. Station Commander Station Head Quarter, Morar Cantonment, Morar Gwalior – 474006.
6. Adm. Commander, Station Head Quarter, Morar Cantonment, Morar, Gwalior – 474006.
7. Manager/Officer-in-charge, Military Farm, Morar cantt., Morar, Gwalior - 474006

(By Advocate – Shri Shashank Indrapurkar)

O R D E R (O R A L)**By Navin Tandon, AM.**

Learned counsel for the applicant submits that in the light of Annexure R-1 letter dated 03.03.2015, this Original Application has become infructuous.

Accordingly, the O.A is dismissed as having become infructuous.

**(Ramesh Singh Thakur)
Judicial Member**

am/-

**(Navin Tandon)
Administrative Member**